

**Goods seized and confiscated at Delhi Airport**

268. SHRI AWADHESHWAR PRASAD SINHA: Will the Minister of FINANCE be pleased to state:

The value of goods which were seized and confiscated at the Delhi airport during the last six months?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERJEE): The value of goods seized at Delhi airport during the last six months (from May to October 1974) is Rs. 6,03,712. Out of the above, goods of the value of Rs. 43,774 were confiscated as a result of Departmental adjudications. In some cases fines in lieu of confiscation have been imposed.

**Remittances in Foreign Exchange by Indians Settled abroad**

269. SHRI AWADHESHWAR PRASAD SINHA: Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal under Government's consideration for asking the Indians settled abroad to remit their savings compulsorily in foreign exchange; and

(b) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) No, Sir.

(b) Does not arise.

**Tourists to Eastern India**

270. SHRI SCATO SWU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that due to inadequate tourist facilities and lack of publicity tourists are not attracted to visit Assam, Manipur, Nagaland, Mizoram, Arunachal, Tripura and Meghalaya; and

(b) if so, the steps proposed to be taken to attract more tourists to this region?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH): (a) and (b) Due mainly to the restriction on the entry of foreigners into the easternmost States, international tourism has not developed as rapidly as in other regions. Within the limitations of resources, however, tourism schemes were taken up at selected centres in this region in the Central Sector. These included assistance in setting up of a Tourist Bureau at Gauhati, provision of accommodation at Gauhati and Shillong, and electrification of the Kaziranga Wild Life Sanctuary in the earlier Plan periods. In the Fourth Plan the construction of a Tourist Bungalow at Gauhati and a Forest Lodge at Kaziranga were taken up. These are nearing completion. Places of tourist interest in the easternmost States are adequately covered in the tourist literature brought out by the Department of Tourism.

**Imphal Airport**

271. SHRI SCATO SWU:

SHRI IRENGBAM TOMPOK SINGH:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that passengers at Imphal airport are exposed to rain and the sun and proper civic amenities are totally absent as there is no terminal building;

(b) whether there is any proposal under Government's consideration for construction of a terminal building at the airport; if so, by when the construction will start and the amount likely to be spent thereon?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b) It is true that passenger facilities at present are not adequate at Tulihal (Imphal) aerodrome. Government have accorded sanction in August, 1974, for construction of a new terminal building at a cost of about Rs. 7.80 lakhs. The Central Public Works Department have